

applications have since been approved and letters of intent granted to the concerned undertakings, 20 have been rejected/otherwise disposed of and the remaining one application, which has been received in March, 1988, has not yet been disposed off.

MR. SPEAKER : Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

[*Translation*]

Leasing out of Property of Khadi Gramodyog Bhawan, New Delhi

*816. SHRIMATI VIDYAVATI CHATURVEDI : Will the Minister to INDUSTRY be pleased to refer to the reply given on 11th August, 1982 to Unstarred Question No. 5001 regarding leasing out of property of Khadi Bhawan, New Delhi and state the decision of Government in respect of the permission given by the Khadi Gramodyog Bhawan, New Delhi to its tenant in the portion of Regal Building, purchased by the Khadi Gramodyog Bhawan, to further lease it out to some other tenant ?

THE MINISTER OF INDUSTRY (SHRI J. VENKALA RAO) Government had asked the Khadi and Village Industries Commission to review the matter. The review revealed violation of the terms and conditions of the lease and KVIC has since filed eviction suits against the concerned parties. These suits are still pending in the Court.

[*English*]

Procurement of Woollen Uniform Material by O.N.G.C.

*819. SHRI M.V. CHANDRA-SEKHARA MURTHY :
SHRI H.G. RAMULU :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Oil and Natural Gas Commission, Dehradun has bifurcated the process of procurement of employees' woollen dress/uniform material and has

allowed its different units to invite tenders as per their own requirements; and

(b) if so, the reasons for this change ?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT) :
(a) The Regional Offices of ONGC have been authorised to procure the uniforms/dress material for the workers as per the standardised specifications and norms.

(b) This would facilitate timely supply of the material.

Seminar on Development of Air Energy

*824. SHRIMATI D.K. BHANDARI : Will the Minister of ENERGY be pleased to state :

(a) whether a seminar on development of air energy was held in New Delhi during February, 1988;

(b) if so, the issues discussed during this seminar;

(c) whether Government propose to take some action on the suggestions made in the seminar;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF ENERGY AND MINISTER OF COMMUNICATIONS (SHRI VASANT SATHE) : (a) and (b). An American Wind Energy Association Trade Mission organised a symposium on "U.S. Wind Technologies" on 16th February 1988. In the symposium the Mission made presentations on overview of the wind power industry in U.S.A. which also included their experience on promotional policy, implementation and technical performance of wind turbines with special reference to wind farms for power generation. According to the papers presented, 1400 MW of wind farm capacity based on nearly 17000 grid connected wind electric generators has been installed till 31.12.1987 in the wind farms in California, U.S.A. Technical information on various

U.S. Products and services in the area of wind technology were also presented.

(c) and (d). No specific suggestions or recommendations were made in the symposium. However, information on their experiences have been taken note of, in connection with the programme which Government had itself launched to harness wind energy in the country.

(e) Does not arise.

[*Translation*]

**Telephone Connections to Journalists/
Correspondents in Azamgarh District
of Uttar Pradesh**

*825. SHRI RAJ KUMAR RAI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of applicants in the category of journalists/correspondents on the waiting list for telephone connections in Uttar Pradesh, particularly in Azamgarh district; and

(b) the time by which telephone connections are likely to be provided to them ?

THE MINISTER OF ENERGY AND MINISTER OF COMMUNICATIONS (SHRI VASANT SATHE) : (a) and (b). A statement is given below.

Statement

1. The demands for telephone connections from accredited journalists/correspondents are registered in Non-OYT-Special category alongwith other applicants eligible for that category which are :

- (i) Doctors holding recognised degree or diploma;
- (ii) Qualified nurses and registered midwives;
- (iii) Registered Newspapers, Journals and magazines;
- (iv) Registered News agencies;
- (v) Accredited press correspondents and press photographers;
- (vi) Public institutions;

- (vii) Small Scale Industries;
- (viii) Government Schools and colleges;
- (ix) Freedom Fighters;
- (x) Registered and recognised Trade Unions;
- (xi) Legal Aid Committees;
- (xii) Eminent persons; and
- (xiii) Naturopaths and Physiotherapists.

No separate records are maintained for demands of telephone connections from journalists/correspondents. It would, therefore, not be possible to give the information on number of such applications on the waiting list. However, there is no demand pending in Non-OYT-Special category in Azamgarh District at present.

2. Telephone connections to accredited journalists/correspondents are provided in their turn in the Non-OYT-Special waiting list on availability of exchange capacity. In general, telephones to persons waiting in Non-OYT-Special category are expected to be provided by 1990 in most of the exchanges.

[*English*]

**Oil Exploration by ONGC in other
Countries**

*826. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Oil and natural Gas Commission has sought permission to explore oil in other countries;

(d) if so, the objectives of suggesting oil exploration abroad;

(c) whether Government have permitted the ONGC to commence oil exploration abroad; and

(d) if so, the details of the activities undertaken by the ONGC in this regard ?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT) : (a) and (b). ONGC generally looks for